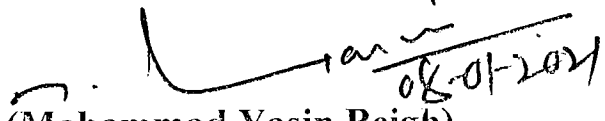


HIGH COURT OF JAMMU & KASHMIR AT JAMMU
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

CORRIGENDUM

Please read "R/O V.P.O Nagri, Parole, 32-Morh, Kathua"
instead of "R/O Village Muthal (Alinbass) Tehsil Ukhral, District
Ramban A/P H.No.62, Sec-4, Pamposh Colony, Janipur, Jammu" issued
vide High Court Notification No.703 dated 28.12.2020 in favour of
Sh. Rameshwar Singh, Advocate S/O Sh. Balbir Singh bearing
Enrolment No.JK-117/2018.

By Order


(Mohammad Yasin Beigh)
Registrar (Admn.)

No. 25750-63/LD

Dated 0-1-2021

Copy forwarded to the:-

1. Principal District & Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
4. President District Bar Association, Kathua.
- ✓ 5. In charge N.I.C. High Court of J&K Jammu for uploading on the website
6. Sh. Rameshwar Singh, Advocate R/O V.P.O Nagri, Parole, 32-Morh, Kathua
.....for information and necessary action.


Registrar (Admn.) 08-01-2021